

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : New Woodlands Hotel Pvt Ltd &
11 Others

PETITION NUMBER : CP/102/CHE/2021

APPLICATION NUMBER : a) IA(CA)/13(CHE)/2021
b) IA(CA)/109(CHE)/2023

ORDER

Ld. Counsel Mr. G. Pranav for the Petitioners in the main company petition and for R1 to R3 in IA(CA)/13(CHE)/2021. Ld. Counsel Mr. Arjun for R1 to R10 in the main company petition. Ld. Counsel Mr. Gautham S Raman for R11 in the main company petition. Ld. Counsel Ms. Arthi for R12 in the main company petition.

Despite time and opportunity given, Respondent No.11 has not filed reply / counter. Last chance is given to Respondent No.11 to file reply / counter and serve copy on the Applicant failing which right of Respondent No.11 to file reply / counter will be closed.

Rejoinder, if any, be filed within 3 weeks thereafter.

Ld. Counsel for Respondent No.12 seeks and is granted three weeks time to file reply / counter and serve its copy on the Counsel for the Applicant.

Rejoinder, if any, be filed within 3 weeks thereafter.

List the petition / IA's for hearing on **01.11.2023**.

-PS-

RAVICHANDRAN RAMASAMY
Member (Technical)

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SANJIV JAIN
Member (Judicial)